

DIVISION BENCH

ITEM NO.150

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP NO.106/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	GANESH KUMAR & ANR V/S MANDAKINI MOTELS PVT LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

Sh. S.K. Gupta, PCS

: For the Res. Nos.2 to 4

ORDER

- 1. None present for the Petitioner. However, Ld. Authorized Representative for the Respondent nos.2 to 4 is present through VC, who seeks some time to address the arguments.**
- 2. In view of the request made, let the matter be adjourned for 16th May, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

18th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*